

**GOVERNMENT OF INDIA
INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2542

ANSWERED ON:14.03.2001

CYBER CRIME

PUTTASWAMY GOWDA;RAJIV PRATAP RUDY;SATYAVRAT CHATURVEDI;SUNDER LAL TIWARI;VIJAY GOEL

Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

(a) whether in order to sabotage computer network in the country, ISI has invented computer viruses as reported in the 'Rashtriya Sahara' dated January 4, 2001;

(b) if so, the facts thereof;

(c) whether it is a fact that there is an upsurge in website harpers who have been penetrating the sites of PMO, BARC, VSNL etc. and tampering with coded information;

(d) if so, the details thereof;

(e) the number of cases registered for cyber crime after the enactment of I.T. Act, 2000 in Delhi and other States and provisions made in I.T. Act, 2000 to deal with such situations; and

(f) the success achieved in this regard so far?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN)

(a) and (b): Computer Virus is a world wide phenomenon. As reported in the mentioned News item, newer forms of virus are being continuously released over the Internet by various sources. Government have received reports of hacking being undertaken at the behest of Pakistani agencies.

(c): No, Sir.

(d): Does not arise.

(e) and (f): One case was registered with Delhi Police after the enactment of IT Act 2000. Sections 65 and 66 of the IT Act have adequate provisions to deal with cyber crimes such as hacking and tampering of computer source documents.